NEW DELHI NEW DELHI

C. P. NO. 128(ND)/2010 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s Mr. S.P. Gupta Vs M/s. Intravest India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. NEHA KHURANA (ADV) RESPONDENT NO.1 TO 4 Dela La Mr. Notes L. Jain M. Ret

ORDER

Pleadings in this case are stated to be complete.

Re-notify this case for final arguments on 29.09.2016 at 2.00 p.m.

(Ina Malhotra)

SdL

Member Judicial

(R.Varadharajan)

Member Judicial